

**NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण**  
**EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ**  
**KOLKATA/ कोलकाता**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/282

Date: 25.03.2026

**PUBLIC NOTICE**

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

<b>Sl. No.</b>	<b>Date of Letter/ email</b>	<b>Subject Matter</b>	<b>Name &amp; Address of the Complainant</b>
1.	By post dated 28.06.2025 received on 05.07.2025	Complaint against damaging, destroying and vanishing of applicant's pond/ water reservoir by the Upapradhan, Mahisura Gram Panchayat, Nabadwip Block, Nadia, whose value is estimated to be 15 crores	Chitta Ranjan Pal S/o lt. Khirod Mohan Pal 1, Khelat Babu Lane, 4 <sup>th</sup> floor, PO Belagachia, PS tala, Kolkata- 700037
2.	By email dated 30.06.2025	Complaint against the destruction of a Bamboo grove, planted over a decade ago and preserved specifically to protect the breeding grounds of migratory birds, by Assam State Electricity Board, resulting in mass killing of migratory birds. The destruction occurred despite written request by the land owner to delay any action until the fledglings had matured and flown away.	Daisy Laskar Choudhary, Email- <a href="mailto:dlaskarchoudhury@gmail.com">dlaskarchoudhury@gmail.com</a>

3.	By email dated 05.07.2025	Complaint against ECCEL Export Recycling Pvt. Ltd., located in Kulgachia, Howrah, West Bengal, regarding serious non-compliance with the Registered Vehicle Scrapping Facility (RVSF) guidelines and applicable environmental regulations as issued under the Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021.	Sambhav Jain 9034249284
4.	By post dated nil Received on 11.07.2025	Complaint against planning to carry out illegal mining by conducting a general meeting by some Mafia type people at Mouza Dinabar, Thana No. 86, Khata no. 1, plot no. 423.	Jitender Yadav Mouza Dinabar, Post Ramgarh, Thana Ramgarh, Jila Palamu, Jharkhand-822110, M- 6299311889, 7903319543
5.	By 30.07.2025	The Complaint regarding illegal Riverbed Sand Mining by M/s Asmi Enterprise during monsoon season at Mouza Debgram, P.S. Mejia, District Bankura, West Bengal. This leads to disruption of water flow of river, accelerates riverbank erosion and sediments imbalance and threaten the flour ana fauna.	SK Mosaraf Hossain S/o Sekh Samshulalam, Address- Mayapur (Susni Para) Arambagh, Hoogly, West Bengal, Pin- 712413
6.	By Email on 31.07.2025	Complaint regarding large scale battery recycling and lead remelting operations without maintaining any pollution control measures, occupational safety norms or compliance with environmental laws and labor regulations by Galeno Metallics (P) Ltd., situated at EPIP, Byrnihat, Umtru Dam Road, Rajabagan, Ri-Bhoi District, Meghalaya.	K.V. Nageswara Rao, Former- General Manager of Galeno Metallics (P) Ltd. Email- softmers.vizag@gmail.com

**Copy:**

1. Website of NGT
2. Notice Board of NGT

  
**Registrar**  
 सहायक पंजीयक / Assistant Registrar  
 राष्ट्रीय हरित अधिकरण  
 पूर्वी क्षेत्रीय न्यायपीठ, कोलकाता  
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